

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 20.02.2024

**IRDAI Application No. 12 of 2022
And
IRDAI Appeal No. 4 of 2022**

Sahara India Life Insurance Co. Ltd. Appellant

Versus

Insurance Regulatory & Development
Authority of India ... Respondent

**With
IRDAI Application No. 13 of 2023
And
IRDAI Appeal No. 4 of 2023**

Sahara India Life Insurance Co. Ltd. Appellant

Versus

Insurance Regulatory & Development
Authority of India ... Respondent

Ms. Afreen Thanevala, Advocate i/b Vis Legis Law Practice for the
Appellant.

Ms. Roma Bhojani, Advocate i/b Cyril Amarchand Mangaldas for
the Respondent (IRDAI).

Mr. Ashwyn Misra, Advocate with Ms. Chitra Rentala, Ms. Kriti
Srivastava, Ms. Anushka Singh, Advocates i/b Trilegal for the
Respondent Nos. 2 (SBI Life Insurance).

ORDER :

1. Adjourned due to non-availability of the bench. List on April 25, 2024.

20.02.2024
PTM

Ms. Meera Swarup
Technical Member